

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 30<sup>th</sup> October, 2024

**NO. HC.VII-11/2024/ 10722/A ####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following **Judicial Officer** and **Systems Officers** as **Resource Persons** to conduct various ECT Training Programmes for the State of **Mizoram**:

Date	Resource Persons	Code of the Programme	Place of Training
06.12.2024	<b>Shri Mahbub Ali Ahmed, Systems Officer, Morigaon</b>	ECT_7_2024 & ECT_12_2024	<b>Aizawl</b>
13.11.2024	<b>Shri Kishore Talukdar Systems Officer, Kamrup(M)</b>	ECT_8_2024	
14.11.2024		ECT_9_2024	
24.01.2025	<b>1. Shri Anup Khanal, Civil Judge (Sr.Div.) cum Asstt.Sessions Judge,Kokrajhar</b> <b>2. Shri Kishore Talukdar Systems Officer, Kamrup(M)</b>	ECT_13_2024 & ECT_16_2024	

By Order,  
Sd/- **S.Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo HC.VII-11/2024/ 10723 /A, Dated: 30.10.2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Judicial Officers/Resource Persons are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

***(He/She is requested to inform all Concerned of his/her State about this notification).***

7. The District & Sessions Judge,  
Kamrup(M)/Kokrajhar/Morigaon

***(He/She is requested to inform the nominated Resource Persons about the Notification).***

17. The District & Sessions Judge, Aizawl.

18. Shri Anup Khanal, Civil Judge (Sr. Div.) cum Asstt. Sessions Judge, Kokrajhar.

19. Shri Mahbub Ali Ahmed, Systems Officer, Morigaon.

20. Shri Kishore Talukdar, Systems Officer, Kamrup(M).

21. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***

22. The Administrative Officer, Judicial Academy, Assam with a request to **place the Notification before the Hon'ble Director, Judicial Academy.**

23. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

24. The CA to the Registrar General, Gauhati High Court, Guwahati.

***(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)***

  
30-10-2024  
**REGISTRAR (JUDICIAL)**